

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indirnagar,
Bangalore-560039

Dated 2nd December '86

Application No 25/86(F)

Applicant Shri C.D.Venkata Rao
Ex-Post Master, Viveknagar Post Office,
Bangalore-47

To

Versus

1. Senior Superintendent of Post Office,
Bangalore East Division, Bangalore.
2. Post Master General in Karnataka, Respondents
Palace Road, Bangalore.

Subject: SENDING COPIES OF CORRIGENDUM PASSED BY THE
BENCH IN APPLICATION NO 25/86(F)

Please find enclosed herewith the copy of Corrigendum
passed by this Tribunal in the above said Application on
24.10.1986.

Encl:as above.

R. H. R.
SECTION OFFICER
(JUDICIAL)

Copy to:-

1. Shri Venkata Rao
C/O Shri M.Raghavendra Achar
1074 & 1075, Banashankari
1st Stage, Srinivasanagar
IIInd Phase, Bangalore. Advocate for
Applicant
2. Shri M.Vasudeva Rao
Addl.Central Govt.Standing
Counsel, High Court Building,
Bangalore-1. Advocate for
Respondents.

Janus
2/11/86

*Smt. S.
pl. 18/10/1986 W.C.
R.*

RKRJ/LHAR

In exercise of the power vested under Section 22(30)(f) of the Administrative Tribunals Act 1985 the following corrigendum to para 11 of the order in A. No. 25/86(F) dated 11.8.1986 is issued

For

Read

Page 7

Line 2

"5.1.1982" "5.4.1982"

Carla

MEMBER (J)
24.10.1986

SL MEMBER (A)
28.10.1986

True Copy

P. Jayaram 23/12/86
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

ORDER SHEET

Application No. 25/1986/(F)

Applicant

C.D. Venkata Rao

Respondents

Sr. Supdt. of Post Offices,
Bangalore and another

Advocate for Applicant

M. Raghavendra char

Advocate for Respondents

Date	Office Notes	Orders of Tribunal
30.1.86	<p>This application (presented in this Tribunal) is praying to:-</p> <ol style="list-style-type: none"> 1. Declare the applicant to be entitled for enhancement of subsistence allowance w.e.f. 5.1.82 to 11.4.83 and also from 12.4.83 till the completion of deptl. enquiry. 2. Direct the Respds. to review pay subsistence allowance to the applicant. <p>*****</p>	
31.1.86	<p>As directed by the Registrar, the application was placed before the Bench of the Tribunal.</p> <p>Application registered.</p> <p>Notice of application to R-1 & R-2 issued on 3.2.86.</p>	<p>"Heard the counsel for the applicant. The application is admitted.</p> <p>sd/- (G. Sreedharan Nair) Member 31.1.86.</p>
10.3.86	<p>Counter filed by respondents is added to the file.</p>	
12.3.86	<p>Memo of appearance filed by Central Govt. Standing counsel for respondents, is added.</p>	

Date	Office Notes	Orders of Tribunal Y
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14-7-86 I.A. for early hearing filed
by the Counsel for Applicant
in add'l.

Re:

I.A. for early hearing

Advocate for the Applicant
has filed an I.A. along with
affidavit Praying for fixing
an early date for hearing,
as the case is ripe for hearing.

In this case all the
Respondents have been served.
Memo of Appearance entered and
a reply on behalf of the
Respondents have also been
filed. The case is ready
for hearing.

8
14/7/86

Re:
15/7/86

Re:
15/7/86

Post-Order
Searched 307
86

Give notice of sale -
Affidavit filed
Advocate and
Standing counsel

Re:
15/7/86

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indira Nagar
Bangalore - 560038

dated the August '86

Application No. 25/86(F)

CD.
Shri Venkata Rao

...

Applicant

Versus

1. Senior Superintendent of Post Office, Bangalore East Division, Bangalore.	}	...	Respondents
2. Post Master General in Karnataka, Palace Road, Bangalore.	}		

A copy of the Judgement delivered on 11.8.1986 by Hon'ble
Shri L.H.A. Rego, Member (Administrative) on behalf of the Bench
consisting of himself and Hon'ble Shri Ch. Ramakrishna Rao,
Member (Judicial) is forwarded herewith.

SECTION OFFICER
(JUDICIAL)

To

1. Shri Venkata Rao C/O Shri M.Raghavendra Achar 1074 & 1075, Banashankari 1st Stage, Srinivasanagar IIInd Phase, Bangalore.	Advocate for Applicant.
2. Shri M.Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court Building, Bangalore-1.	Advocate for Respondents.